## Annexure-3 Name Of The Corporate Debtor: Bengal Shelter Housing Development Limited under CIRP

Date of commencement of CIRP: 29-08-2025

Revised List of creditors as on: 11-10-2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI.		Details of claim received			Details	of claim admitted				Amount of	Amount	Remarks, if any
No.	Name of	Contact Details	Date of Amount claimed	Amount of claim		Amount covered by			% of voting	claim not	of claim	
	Creditor		Receipt	admitted	claim	security interest	gaurantee	her	share in COC	admitted	under	
								relate			verificati	
								d			on	
								party?				
1	Invent Assets Securitisation & Reconstruction Pvt. Ltd. (acting	Bakhtawar, Suite 'B', Ground floor, Backbay Reclamation Scheme block III, 229, Nariman Point, Mumbai - 400021 Mail: invent@inventarc.com; priyanka.ranka@inventarc.com; swati.gopalani@inventarc.com; neha.dandekar@inventarc.com; neha.kunwar@inventarc.com;	6,42,74,70,168 Money Received - 18,95,62,779 Total	Principal - t- 2,00,46,51,000 Interst- 6,42,74,70,168 Money Received - 18,95,62,779 Total Claim - 8,24,25,58,389		2,44,30,24,000.00	2,37,87,00,000.00	NO	48.01	0	0	Through registered Assignment Agreement dated 06.03.2014 executed between State Bank of India and Invent Assets Securitisation & Reconstruction Private trustee of Limited (acting in its capacity as trustee of Invent/1314/S8 Trust).
	in its capacity as trustee of Invent/1314/S 8 Trust)											Through Supplementary Deed of Assignment dated 11.08.2014 executed between State Bank of India and Invent Assets Securitisation & Reconstruction Private Limited (acting in its capacity as trustee of Invent/1314/58 Trust). The value of Security, Nature of claim may very on further receipt of any additional information/ data.
2	Invent Assets Securitisation & Reconstruction Pvt. Ltd. (acting in its capacity as trustee of invent/1415/P 8 Trust)		12-09-2025 Principal - 20,40,41,000 Interst 9,92,819,724 Tota Claim - 1,19,68,60,72		Finacial Debt	2,90,38,50,000.00	15,00,00,000.00	NO	6.97	0	0	Through registered Assignment Agreement dated 21.08.2014 executed between State Bank of India (Earlier State Bank of Bikaner & Jaipur) and Invent Assets Securitisation & Reconstruction Private Limited (acting in its capacity as trustee of invent/1415/P8 Trust). The value of Security, Nature of claim may very on further receipt of any additional information/ data.
3	Invent Assets Securitisation & Reconstruction Pvt. Ltd. (acting in its capacity as trustee of Invent/1415/S 20 Trust)		12-09-2025 Principal - 22,38,00,000 Interst 1,07,10,54,962 Total Claim -1,29,48,54,96	1 ' ' '	Finacial Debt	2,90,38,50,000.00	12,00,00,000	NO	7.54	0	0	Through registered Assignment Agreement dated 30.03.2015 executed between State Bank of India (Earlier State Bank of Travancore) and Invent Assets Securitisation & Reconstruction Private Limited (acting in its capacity as trustee of Invent/1415/S20 Trust). The value of Security, Nature of claim may very on further receipt of any additional information/ data.
4	Invent Assets Securitisation & Reconstruction Pvt. Ltd. (acting in its capacity as trustee of Invent/1314/S7 Trust)		12-09-2025 Principal - 74,27,00,000 Interst 4,24,65,48,507 Total Claim - 4,98,92,48,50	1 ' ' '	Finacial Debt	2,90,38,50,000.00	58,00,00,000	NO	29.06	0	0	Through registered Assignment Agreement dated 06.03.2014 executed between State Bank of India and Invent Assets Securitisation & Reconstruction Private Limited (acting in its capacity as trustee of Invent/1314/S7 Trust). The value of Security, Nature of claim may very on further receipt of any additional information/ data.

India	Union Bank of India Asset Recovery Branch 55/58, Yamuna Bhavan, 1st floor, Ezra Street, Kolkata - 700001 Regd. Office - Union Bank Bhavan, 239, Vidhan Bhavan Marg, Nariman Point, Mumbai, PIN - 400021 Email- ubin0554731@unionbankofindia.ba nk / debabrata@unionbankofindia.bank	27,50,95,849 ; Interst- 3,62,94,62,423.86; Money Received -	Principal - 27,50,95,849; Interst- 3,62,94,62,423.86; Money Received - 2,49,07,38,189.93 Total Claim - 1,41,38,20,082.93	Finacial Debt	67,35,00,000 (as per valuation as on 26.8.2023)	1,41,38,20,082.93	NO	8.23	0	0	1. Land and Building (book mall) situated at No. 226, Bidhan Sarani, 83 College street, 75, Madan Mohan Burman Street, Kolkata - 700007 on pari-passu basis valued at Rs.58.70 crores as per valuation Dated: 25.09.2023 from M/s-Novara Consultancy and Rs.62.00 crores from Subarata Ray as per valuation Dated: 26.08.2023.  2. EMG of land measuring 8.29 acres situated near Santiniketan / Bolpur, West Bengal owned by Bengal Shelter Housing Development Limited on pari passu basis valued at Rs.6.77 crores as per valuation report Dated: 21.05.2024 from M/s-Novara Consultancy and Rs.7.20 crores from M/s-R M Engineers as per valuation. 3. Corporate Guarantee issued by the CD.
TOTAL		17,13,73,42,664.93	17,13,73,42,664.93		11,15,45,74,000.00	4,64,25,20,082.93		99.82	-	-	